

>

Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN : Now, Papers to be laid on the Table of the House. Dr. Charan Das Mahant.

*At this stage, Shri M. Anandan, Shri A.K.S. Vijayan, Shri A. Ganeshamurthi, Shri P.Lingam and some other hon. Members came and stood on the floor near the Table.*

**कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत):** महोदया, मैं श्री शरद पवार जी की ओर से वर्ष 2012-2013 के लिए स्टेट ऑफ इंडियन एग्रीकल्चर के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 8750/15/13)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Earth Sciences for the year 2013-2014.  
(Placed in Library. See No. LT 8751/15/13)
- (2) Detailed Demands for Grants of the Ministry of Science and Technology for the year 2013-2014.  
(Placed in Library. See No. LT 8752/15/13)
- (3) Outcome Budget of the Ministry of Earth Sciences for the year 2013-2014.  
(Placed in Library. See No. LT 8753/15/13)
- (4) Outcome Budget of the Department of Science and Technology, Ministry of Science and Technology, for the year 2013-2014.  
(Placed in Library. See No. LT 8754/15/13)
- (5) Outcome Budget of the Department of Bio-Technology, Ministry of Science and Technology, for the year 2013-2014.  
(Placed in Library. See No. LT 8755/15/13)
- (6) Outcome Budget of the Department of Scientific and Industrial Research, Ministry of Science and Technology, for the year 2013-2014.  
(Placed in Library. See No. LT 8756/15/13)

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Labour and Employment for the year 2013-2014.  
(Placed in Library. See No. LT 8757/15/13)
- (2) Outcome Budget of the Ministry of Labour and Employment for the year 2013-2014.  
(Placed in Library. See No. LT 8758/15/13)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8759/15/13)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the NEPA Limited, Neapanagar, for the year 2011-2012.
- (ii) Annual Report of the NEPA Limited, Neapanagar, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8760/15/13)

- (b) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2011-2012.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8761/15/13)

- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.  
(Placed in Library. See No. LT 8762/15/13)
- (ii) Outcome Budget of the Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.  
(Placed in Library. See No. LT 8763/15/13)

THE MINISTER OF LAW AND JUSTICE (SHRI ASHWANI KUMAR): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Law and Justice for the year 2013-2014.

(Placed in Library. See No. LT 8764/15/13)

- (2) Outcome Budget of the Ministry of Law and Justice for the year 2013-2014.

(Placed in Library. See No. LT 8765/15/13)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 15 of the Notaries Act, 1952:-

- (i) The Notaries (Second Amendment) Rules, 2011 published in Notification No. G.S.R. 808(E) in Gazette of India dated 14<sup>th</sup> November, 2011.
- (ii) The Notaries (Amendment) Rules, 2012 published in Notification No. G.S.R. 49(E) in Gazette of India dated 25<sup>th</sup> January, 2012.
- (iii) The Notaries (Second Amendment) Rules, 2012 published in Notification No. G.S.R. 632(E) in Gazette of India dated 14<sup>th</sup> August, 2012.
- (iv) The Notaries (Third Amendment) Rules, 2012 published in Notification No. G.S.R. 662(E) in Gazette of India dated 31<sup>st</sup> August, 2012.

(Placed in Library. See No. LT 8766/15/13)

*At this stage, Shri Kalyan Banerjee and some other hon. Members came  
and stood on the floor near the Table.*

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8767/15/13)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers, for the year 2013-2014.

(Placed in Library. See No. LT 8768/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Environment and Forests for the year 2013-2014.

(Placed in Library. See No. LT 8769/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8770/15/13)

- (3) A copy of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Third Amendment) Regulations, 2012 (Hindi and English versions) published in Notification No. L-7/145(160)/2012-CERC in Gazette of India dated 1<sup>st</sup> January, 2013 under Section 179 of the Electricity Act, 2003.

(Placed in Library. See No. LT 8771/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Micro, Small and Medium Enterprises for the year 2013-2014.

(Placed in Library. See No. LT 8772/15/13)

- (ii) Outcome Budget of the Ministry of Micro, Small and Medium Enterprises for the year 2013-2014.

(Placed in Library. See No. LT 8773/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute for Rural Industrialization, Wardha, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute for Rural Industrialization, Wardha, for the year 2011-2012.

(Placed in Library. See No. LT 8774/15/13)

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Drinking Water and Sanitation for the year 2013-2014.

(Placed in Library. See No. LT 8775/15/13)

(2) Outcome Budget of the Ministry of Drinking Water and Sanitation for the year 2013-2014.

(Placed in Library. See No. LT 8776/15/13)

**कार्पोरेट कार्य मंत्रालय के राज्य मंत्री (श्री सचिन पायलट):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) कंपनी अधिनियम, 1956 के कार्यकरण और प्रशासन के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 8777/15/13)

(2) कंपनी अधिनियम, 1956 की धारा 642 की उप धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रती -

(एक) कंपनी (संकर्म लेखापरीक्षा प्रतिवेदन) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 861(अ) में प्रकाशित हुए थे।

(दो) कंपनी (संकर्म लेखांकन अभिलेख) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 862(अ) में प्रकाशित हुए थे।

(तीन) संकर्म लेखांकन अभिलेख (औषध उद्योग) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 863(अ) में प्रकाशित हुए थे।

(चार) संकर्म लेखांकन अभिलेख (उर्वरक उद्योग) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 864(अ) में प्रकाशित हुए थे।

(पांच) संकर्म लेखांकन अभिलेख (चीनी उद्योग) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 865(अ) में प्रकाशित हुए थे।

(छह) संकर्म लेखांकन अभिलेख (विद्युत उद्योग) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 866(अ) में प्रकाशित हुए थे।

(सात) संकर्म लेखांकन अभिलेख (पेट्रोलियम उद्योग) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 867(अ) में प्रकाशित हुए थे।

(आठ) संकर्म लेखांकन अभिलेख (दूरसंचार उद्योग) संशोधन नियम, 2012 जो 30 नवम्बर, 2012 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 868(अ) में प्रकाशित हुए थे।

(Placed in Library. See No. LT 8778/15/13)

(3) वर्ष 2013-14 के लिए कार्पोरेट कार्य मंत्रालय के परिणामी बजट की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 8779/15/13)

MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2013-2014.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Milind Deora, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2011-2012, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8781/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR CHOWDHURY): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Braithwaite and Company Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Braithwaite and Company Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8782/15/13)

- (b) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2011-2012.
- (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8783/15/13)

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

